WRITTEN ANSWERS TO STARRED QUESTIONS
CRYPTOCURRENCY EXCHANGES

79 # SHRI SUSHIL KUMAR MODI

Will the Minister of FINANCE be pleased to state:

(a) the number of cryptocurrency exchanges operational in the country and the number of investors linked to the same;

(b) whether it is a fact that narcotic drug traffickings and money laundering are being committed through many of the cryptocurrency exchanges;

(c) whether Government intends to impose an equalisation levy on the investors who have bought cryptocurrency from abroad; and

(d) if so, the details thereof?

ANSWER

FINANCE MINISTER

(SMT. NIRMALA SITHARAMAN)

(a) to (d): A statement is laid on the Table of the House.
STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) of RAJYA SABHA STARRED QUESTION NO. 79# FOR 27.7.2021 REGARDING CRYPTOCURRENCY EXCHANGES BY SHRI SUSHIL KUMAR MODI

(a) This information is not collected by the Government.

(b) No such information has come to the notice of the Government.

(c) Equalisation levy is imposed on e-commerce operator, not on the investor.

(d) In view of (c) above, does not arise.

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